

**Criteria for Sanctioning Financial Aid
by CAPART**

5706. DR. KIRODI LAL MEENA: Will the Minister of AGRICULTURE be pleased to state:

(a) the criterial for granting financial aid to various voluntary organisations by Council for Advancement of People's Action and Rural Technology (CAPART).

(b) the assistance provided by the CAPART during the last three years, State-wise; and

(c) the number of projects and amount provided by CAPART in Tribal dominated districts of Rajasthan during the last three years?

THE DEPUTY PRIME MINISTER AND

MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The objective of setting up CAPART was to charalise assistance for Rural Development by people's participation through voluntary organisations/non-Government organisations. The financial assistance is determined by the purpose of the grant, the capacity of the organisation and the conditions laid down in the scheme for financial assistance.

(b) The State-wise amounts sanctioned by CAPART during the last three years (1987-88, 1988-89 and 1989-90) are given in the attached statement.

(c) In Tribal dominated districts of Rajasthan like Banswara, Bhilwara, Dungarpur, Jhalawar, Sawai Madhopur, Sirahi, Udaipur and Chittorgarh the number of projects and the amount sanctioned during the last three years was as under:

<i>Year</i>	<i>No. of projects</i>	<i>Amount Sanctioned (Rs. in Lakhs)</i>
1987-88	6	Rs. 30.22
1988-89	19	Rs. 26.48
1989-90	13	Rs. 32.44

STATEMENT*Assistance provided by CAPART during the last three years (1987-88 to 1989-90) State-wise*

Sl. No.	States/UTs	Sanctioned Amount					(Rs. in lakhs)
		1987-88	1988-89	1989-90	1987-88	1988-89	
1	2	3	4	5			
1.	Andaman & Nicobar	—	—	—	—	—	—
2.	Andhra Pradesh	151.67	170.40	169.68	—	—	—
3.	Arunachal Pradesh	—	—	1.22	—	—	—
4.	Assam	28.03	20.70	8.78	—	—	—
5.	Bihar	63.74	246.67	167.09	—	—	—
6.	Dadra & Nagar Haveli	—	—	—	—	—	—
7.	Delhi	40.86	53.78	25.36	—	—	—
8.	Goa	—	—	—	—	—	—

Sl. No.	States/UTs	Sanctioned Amount				
		1987-88	1988-89	1989-90	1	2
1	2	3	4	5		
9.	Daman & Diu	—	—	—		
10.	Gujarat	70.61	270.90	203.73		
11.	Haryana	24.60	17.09	2.21		
12.	Himachal Pradesh	10.09	13.25	10.22		
13.	Jammu & Kashmir	—	4.22	9.83		
14.	Karnataka	23.58	174.33	161.92		
15.	Kerala	59.24	142.24	81.71		
16.	Lakshadweep	—	—	—		
17.	Madhya Pradesh	53.39	51.13	62.29		
18.	Maharashtra	183.62	430.33	341.65		

Sl. No.	States/UTs	Sanctioned Amount				
		1987-88	1988-89	1989-90		
1	2	3	4	5		
19.	Manipur	30.26	31.43	28.67		
20.	Meghalaya	1.82	7.32	0.26		
21.	Mizoram	—	18.45	—		
22.	Nagaland	—	—	7.53		
23.	Orissa	36.61	124.02	52.75		
24.	Pondicherry	—	3.40	0.49		
25.	Punjab	5.21	5.74	8.58		
26.	Rajasthan	106.60	124.82	168.00		
27.	Sikkim	—	—	—		
28.	Tamil Nadu	112.43	309.24	137.89		

Si. No.	States/UTs	Sanctioned Amount				
		1987-88	1988-89	1989-90		
1	2	3	4	5		
29.	Tripura	—	1.11	0.60		
30.	Uttar Pradesh	116 92	299 04	266 94		
31.	West Bengal	182 14	449 69	327 12		
32	Chandigarh	—	—	—		
Total		1301 42	2970 20	2244 52		